

The above reply to part (b) may kindly be substituted by the following:

"(b) The *per capita* availability and intake in valories in respect of these items for India is as under:

Food Item	Daily <i>per capita</i> availability (in grams)	Food value (in calories)
1. Meat*	5.5 (1957-58)	6.0
2. Fish	6.3 (1958)	4.0
3. Egg	0.6 (1956)	1.0

*F.A.O. Production Year-Book—1959."

12.06 hrs.

MOTION FOR ADJOURNMENT

OVERFLOWING OF NAJAFGARH LAKE

Mr. Speaker: Shri Bal Raj Madhok has tabled an adjournment motion which reads:

"The serious situation created by the overflowing of Najafgarh Lake and drains Nos. 6 and 8 as a result of which scores of villages in West Delhi have been marooned and number of refugee colonies on Najafgarh Road are also immediately threatened."

Last year there was a lot of trouble over Rohtak. The whole thing was in a state of flood. What is the situation here?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): The present situation is that the Ministry of Works, Housing and Supply are in charge of that work. The silt which is there is going to be removed by them. That has blocked the way of the flow of water from Rohtak side. That is so. But this work has already been going on. I have myself been to that area twice, from Rohtak right up to Najafgarh. I had with me the Secretary and the Chief Engineer of the Works, Housing and

Supply Ministry. They are doing this work already.

Mr. Speaker: They must quicken the pace.

Shri Balraj Madhok (New Delhi): It is not due to rains only, but also due to the negligence of the department. For example, in Shakur Basti there is water about 1 to 2 feet for the last ten days. It is simply because the natural flow of water has been stopped at the Ring Road in which no culvert has been provided. Similarly, the question of Drain No. 8 was before the House and the people a long time ago. Nothing was done and the drain was kept incomplete. Therefore the negligence of the authorities in this matter is the real cause. It is threatening about 5 lakh people living in this area.

Hafiz Mohammad Ibrahim: This is not true that the question of Drain No. 8 was since long with us. But as far as the Najafgarh *jheel* is concerned, this work was with the Works, Housing and Supply Ministry. There was some difficulty in the way on account of which that could not be taken up earlier. Now it is already on.

Mr. Speaker: First things first. The hon. Minister will try to advise the other hon. Minister to expedite the matter. In view of the statement of the hon. Minister I do not give my consent to the adjournment motion.

12.08 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ACCIDENT TO DAKOTA AIRCRAFT AT CALCUTTA AIRPORT

Shrimati Ila Palchoudhuri (Nabadwip): Sir, under rule 197, I beg to call the attention of the Minister of Transport and Communications to the following matter of urgent public importance and I request that he may make a statement thereon:—

The accident to Dakota aircraft at Calcutta Airport on the 26th August, 1961.